BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

Twenty-Sixth Report

(Presented on 29-11-1978)

The Business Advisory Committee held a sitting on Wednesday, the 29th November, 1978.

- 2. The Committee recommend the allocation of time to the following ritems of business as shown against each:—
 - (1) The Sugar Undertakings (Taking Over of Management) Bill, 1978.
 (To replace Ordinance)
 (Consideration and passing)

(2) The Anti-Apartheid (United Nations Convention) Bill, 1978.
(Consideration and passing)

(3) Discussion on the Annual Report of the University Grants Commission for 1976-77.

(4) Discussion on the Report of the Working Group on Autonomy for Akashvani and Doordarshan. 4 hours (to be taken up on 30-11-1978)

3 hours

2 hours

(5) Discussion on Motions relating to Third Report of the Committee of Privileges.

6 hours (to be taken up on 7-12-1978 from 2 to 8 P.M.)

- 3. The Committee further recommend that the time allotted for the motion by Prof. Samar Guha and others regarding recent communal riots in different parts of the country may be increased from 5 hours to 8 hours and discussion thereon may be held on Monday, the 4th and Tuesday, the 5th December, 1978.
- 4. The Committee also recommend that the time allotted for discussion on motion by Shri Rudolph Rodrigues and Shri Yadvendra Dutt regarding modernisation of defence equipment and organisation may be increased from 4 hours to 5 hours by adding a discussion on the purchase of Jaguars.

NEW Delhi; November 29, 1978 Agrahayana 8, 1900 (Saka) K. S. HEGDE, Chairman, Business Advisory Committee.